

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1924  
TO BE ANSWERED ON 9<sup>th</sup>MARCH, 2016**

**DEEN DAYAL UPADHYAY SHRAMEV JAYATE KARYAKRAM**

**1924: SHRI KODIKUNNIL SURESH:**

**Will the Minister of SKILL DEVELOPMENT & ENTREPRENEURSHIP be pleased to state:**

- (a) the present status of the Deen Dayal Upadhyay Shramev Jayate Karyakram in the country, State-wise including physical and financial targets and achievements during the last three years and the current year.
- (b) the details of the thrust areas and major components of the programme;
- (c) whether several State Governments including Kerala has submitted proposals for amending the guidelines issued by the Central Government for the implementation of the programme: and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE OF SKILL DEVELOPMENT & ENTREPRENEURSHIP  
(INDEPENDENT CHARGE)  
(SHRI RAJIV PRATAP RUDY)**

(a) & (b) Deen Dayal Upadhyay Shramev Jayate Karyakram was held on 16<sup>th</sup> October, 2014 where a series on initiatives were announced / started by the Ministry of Labour & Employment. These initiatives include: (i) Dedication of "Shram Suvidha" Portal (ii) Labour Inspection Scheme through the Shram Suvidha Portal (iii) Portability of Provident Fund accounts through Universal Account Number (UAN) (iv) Launch of Apprentices Protsahan Yojana.

Present status of these initiatives, as reported by Ministry of Labour & Employment, is as under:

- (i) Shram Suvidha Portal caters to four major Organisations under the Ministry of Labour & Employment, namely
  - Office of Chief Labour Commissioner (Central),
  - Directorate General of Mines Safety,
  - Employees' Provident Fund Organization; and
  - Employees' State Insurance Corporation.

(ii) Main features of this Portal include:

- Unique Labour Identification Number (LIN) is allotted to Units to facilitate online registration. The unique Labour Identification Number (LIN) has been issued to 967713 units as on 07.03.2016.
- Filing of self-certified and simplified Single Online Common Annual Return by the establishments. Units will only file a single consolidated Return online instead of filing separate Returns. Since the launch of this facility on 24.04.2014, total Annual Returns submitted on the Portal are 1024 as on 07.03.2016.
- Transparent Labour Inspection Scheme through computerized system based on risk based criteria and uploading the inspection reports within 72 hours by the Labour inspectors. As on 07.03.2016, 163840 inspections have been assigned and out of them 153683 inspections report have been submitted on the Portal.

(iii) Universal Account Number (UAN) for Employees Provident Fund (EPF) members was launched on 16.10.2014, facilitating complete portability of Provident fund accounts on change of employment. As on 29.02.2016, out of 6.38 crore UANs allotted, 1.09 crore members have activated their UAN.

(iv) Apprentice Protsahan Yojana is started on 16<sup>th</sup> October, 2014 to share 50% of prescribed stipend to the apprentices by Government of India for the first two years of training for 1,00,000 apprentices to be engaged by establishment covered under the Apprentices Act, 1961 during the remaining period of 12<sup>th</sup> Five Year Plan. This scheme covers all categories of apprentices except the Graduate, Technician and Technician (Vocational) apprentices which are covered by the Scheme administered by Ministry of HRD. So far 980 apprentices have got the benefit of the Scheme.

(c) & (d) No proposal has been received from State Governments including State Government of Kerala for amending the guidelines issued by Central Government for implementation of this programme.

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